



\$~9

\* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ O.M.P. (COMM) 493/2016

DELHI TRANSCO LTD.

..... Petitioner

Through: Ms. Avnish Ahlawat, Standing Counsel,  
DTL with Mr. N.K. Singh, Advocate

versus

ALPHA COMMUNICATION LTD.

..... Respondent

Through: Mr. Sudhir Kumar and Ms. Sudha Nim,  
Advocates

**CORAM:**

**HON'BLE MS. JUSTICE JYOTI SINGH**

**ORDER**

%

**21.01.2020**

List for hearing on 21.04.2020.

**JYOTI SINGH, J**

**JANUARY 21, 2020**

yg/